

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 02.08.2022 (TUESDAY)**

**COURT OF CHAIRPERSON**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Naresh Salecha, Member (Technical)**

### **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	I.A No. 1708 of 2022 in Comp. App. (AT) (Ins) No. 448 of 2022	Anil Kaushal Vs. Colliers International (India) Property Services Pvt. Ltd. (Formerly: Synergy Property Development Services Pvt. Ltd.) & Ors.	Shivam Sharma	Dhruv Rohatgi-R1 Yogesh Gupta-R3

### **After the above**

**In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)**

### **For Admission (Fresh Cases)**

2.	Comp. App. (AT) (Ins) No. 849 of 2022	Abhishek Bhardwaj Vs. Avishek Gupta Resolution Professional Sarga Hotel Pvt. Ltd. & Anr.	Gauri Rishi	
3.	Comp. App. (AT) (Ins) No. 900 of 2022	Nipan Bansal Resolution Professional KSM Spinning Mills Ltd. Vs. ----	Harsh Garg	
4.	Comp. App. (AT) (Ins) No. 903 of 2022 & I.A. No. 2556 of 2022 <b>(With Defects)</b>	Anurag Khemka Vs. Sammeeer Sheth & Anr.	Samaksh Goyal	

### **For Admission (After Notice)**

5.	Comp. App. (AT) (Ins) No. 541 of 2022	Rajeev Sharma Vs. Deepak Gupta & Anr.	Mahesh Agarwal	Sumesh Dhawan-R1 Aditya Trehan-R2
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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**